

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (c) Major Ports are not availing Budgetary support from the Government for maintenance and running of the Ports. However, the Calcutta Port Trust is reimbursed expenditure incurred by them on dredging for the maintenance of the Port.

**Implementation of Recommendation of National Commission
for SC/ST**

2114. SHRI GOVINDRAM MIRI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether directives given from time to time by the National Commission for SCs and STs and the recommendation made by the Mittal Committee for IRCC (Indian Road Construction Corporation) have been fully and faithfully complied with in respect of promotion cases of SCs and STs employees during the preceeding five years; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) All the communications received from National Commission for SC/ST from time to time have been duly replied by IRCC. The main recommendations of the Mittal Committee Report have been implemented as approved by the Board of Directors of IRCC on 18.12.97. Further the Board in its 139th meeting held on 18.12.97, in view of the Govt's proposal to close down the Corporation, had decided not to make any promotions till further orders. There have been no promotion in IRCC in the last five years except the promotion of three eligible SC/ST employees, through review DPC, in the categories where promotions were made in IRCC between 1991—93.

Repeal of Carriers Act of 1865

2115. SHRI RAMACHANDRAIAH RUMANDLA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the transporters have demanded to repeal Carriers Act of 1865;

- (b) if so, the grounds on which the demand has been made; and
- (c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) Transporters have demanded that a new Act should replace the Carriers Act, 1865 which is a very old Act and a number of its provisions have lost significance.

- (c) Government proposes to amend the Act.

Foreign Aided Road Development Projects in Orissa

2116. SHRI ANANTA SETHI: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether some roads projects are being implemented in Orissa with different foreign aid programmes;
- (b) if so, the details thereof and fund earmarked therefor;
- (c) the target fixed for the completion of those projects; and
- (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (d) The following are the details of the Road Projects being implemented in Orissa with different foreign aid programmes.

Sl. No	Name	Cost (Rs . Crores)	Status
1.	Four-laning Bhubaneswar-Cuttack-Jagatpur Section of NH-5: World Bank	218.4	91%
2.	Four-laning Jagatpur Chandikhol Section of NH-5: Overseas Economic Co-operation Fund, Japan	137.60	To commence

The projects are targeted for completion by the year 2002.